NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 878/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: Pizzeria Fast Foods Restaurants (Madras) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

1.

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ORDER

CSP No. 877/230-232/NCLT/MB/MAH/2017

CSP No. 878/230-232/NCLT/MB/MAH/2017

CSP No. 879/230-232/NCLT/MB/MAH/2017

CSP No. 880/230-232/NCLT/MB/MAH/2017

CSP No. 881/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 16.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)